

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3193

ANSWERED ON:15.03.2013

IRREGULARITIES IN MEDICAL DENTAL COLLEGES

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases of irregularities, malpractices and non-compliance/ nonfulfillment of required criteria by certain medical and dental colleges, particularly in private sector have been reported in the country;
- (b) if so, the details of such cases reported during each of the last three years and the current year, State/UT-wise;
- (c) the action taken/proposed by the Medical Council of India (MCI) against the erring medical and dental colleges;
- (d) the number of medical and dental colleges derecognised by the Government during the said period, State/UT-wise; and
- (e) the measures taken/proposed by the Government to streamline the functioning of medical and dental colleges in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) & (b) The Central Government has received about 58 and 24 complaints since 2009 regarding irregularities, malpractices and non-compliance/non fulfillment of required criteria against the medical and dental colleges respectively. The details of complaints received, State/UT-wise is at Annexure - I.
- (c) Medical Council of India/Dental Council of India after examining such complaints, conducts inspection of the colleges if required to verify the existing facilities. The erring medical/dental colleges are denied renewal of permission, show-cause notices are issued, the colleges are debarred from admitting new batches of students for 2 years or such colleges are de-recognized on the recommendations of the councils.
- (d) On the recommendations of DCI, 5 dental colleges have been de-recognized during last three years. The details are as under:

Sl.No. State No. of Dental colleges

- 1. Maharashtra 2
- 2. Orissa 1
- 3. Uttar Pradesh 1
- 4. Uttaranchal 1

- (e) In the recent past, various steps have been taken by the Government to streamline the functioning of medical and dental colleges in the country. Details of the same are at Annexure- II.